

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2639  
TO BE ANSWERED ON 04<sup>th</sup> DECEMBER, 2019

EXPORT OF HERBAL MEDICINES

2639. SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:  
DR. VIRENDRA KUMAR:  
MS. PRATIMA BHOUMIK:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government has any policy for the export of herbs and herbal medicines and if so, the details thereof;
- (b) whether India's share in total global export of herbal medicines is very low;
- (c) if so, the details thereof and the reasons therefor;
- (d) the country and value-wise details of the total export of herbal medicines during each of the last three years and the current year; and
- (e) the steps taken by the Government to promote export of herbal medicines and to create export avenues for the farmers opting for the cultivation of herbs and medicinal plants across the country?

ANSWER

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )  
THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

- (a) As per the ITC(HS) Export Policy, 2018, export of 'Herbal Medicines' is free and does not require license from the Directorate General of Foreign Trade (DGFT). However, DGFT has notified prohibitions and restrictions on some products of Plant and Plant Portions, which is available at <https://dgft.gov.in/policies/notifications-archive?page=18>.
- (b) No Sir.
- (c) Does not arise.

- (d) The country-wise and value-wise details of the total exports of herbal products during each of the last 3 years and the current year may be seen at **ANNEXURE - I**.
- (e) In order to promote India's exports and to create export avenues for the farmers opting for the cultivation of herbs and medicinal plants, the Government has taken several measures:
- i. Department of Commerce has set up Export Promotion Councils for promoting exports of various product groups / sectors. The mandate of export promotion of Herbs and Medicinal Plants has been assigned to Shellac & Forest Products Export Promotion Council (SHEFEXIL), headquartered at Kolkata. The export promotion of several Herbal Products has been assigned to Pharmaceuticals Export Promotion Council (PHARMEXCIL), besides others. These EPCs facilitate the exporting community and undertake various export promotional measures for promotion of export of their products.
  - ii. Under Market Access Initiative (MAI) Scheme of the Department of Commerce, the EPCs / Trade Bodies are provided financial assistance for participation and organizing Trade Fairs, Buyer Seller Meets (BSMs), Reverse Buyer Seller Meets (RBSMs), Research & Product Development, Market Studies, etc.
  - iii. Merchandise Exports from India Scheme (MEIS) provides incentives to the exporting community for specified goods so as to offset infrastructural inefficiencies and the associated costs of exporting products produced in India, giving special emphasis to those which are of India's export interest and have the capability to generate employment and enhance India's competitiveness in the world market.
  - iv. International Cooperation Scheme of Ayush Ministry provides financial assistance to the exporters for the participation in Trade Fairs, organizing International Business Meets & Conferences and product registration reimbursements.
  - v. The National Medicinal Plants Board (NMPB), Ministry of AYUSH, Government of India has launched a "Voluntary Certification Scheme for Medicinal Plants Produce (VCSMPP)" on 22<sup>nd</sup> November, 2017 in order to encourage the Good Agricultural Practices (GAPs) and Good Field Collection Practices (GFCPs) of medicinal plants. The VCSMPP will enhance the availability of the certified quality medicinal plants raw material in the country and create export avenues for the farmers opting for the cultivation of herbs and medicinal plants across the country.
  - vi. Ministry of Ayush through its Quality Certification programme like Ayush mark and Premium mark is also assisting industry in setting up of quality standards.
  - vii. Ministry of Ayush has also entered into MoUs with a few countries for promotion of traditional medicines which will help exports in the long run.

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**Country wise and value wise export of medicinal herbs (Plant and Plant Portion) - Sorted based on the year 2018-19**

Sr. No.	EXPORT MARKET	April-MARCH 2016-17	April-MARCH 2017-18	April-MARCH 2018-19	April-September 2019-20
		Value USD Mn	Value USD Mn	Value USD Mn	Value USD Mn
1	U S A	90.43	99.00	102.89	45.66
2	GERMANY	30.95	46.78	34.07	19.47
3	VIETNAM SOC REP	17.55	20.15	26.76	11.28
4	CHINA P RP	5.44	9.94	13.48	5.23
5	ITALY	12.82	15.56	12.92	6.89
6	PAKISTAN IR	13.17	10.01	12.45	2.71
7	BANGLADESH PR	3.88	3.71	8.91	4.14
8	U K	9.58	10.41	8.70	5.03
9	AUSTRALIA	6.97	7.02	6.73	2.94
10	FRANCE	6.01	7.30	5.76	3.31
11	U ARAB EMTS	6.42	6.37	5.30	1.82
12	JAPAN	5.59	5.57	5.23	2.78
13	KOREA RP	4.03	4.63	5.15	2.57
14	BELGIUM	4.85	6.46	4.92	3.33
15	CANADA	3.59	3.48	4.00	2.41
16	MEXICO	6.09	3.86	3.75	1.59
17	MALAYSIA	6.20	4.54	3.64	2.21
18	IRAN	4.44	3.83	3.11	2.26
19	NETHERLAND	3.45	5.19	2.83	1.28
20	TAIWAN	2.17	1.97	2.78	0.84
21	AFGHANISTAN TIS	0.83	3.79	2.78	2.32
22	PHILIPPINES	2.26	2.72	2.70	1.25
23	SPAIN	1.67	2.41	2.60	1.30
24	SAUDI ARAB	2.95	3.36	2.60	0.72
25	IRELAND	3.74	2.60	2.29	0.83
26	BRAZIL	1.23	1.58	2.16	1.31
27	SRI LANKA DSR	2.34	2.11	2.14	0.83

28	THAILAND	2.44	2.63	2.03	0.84
29	INDONESIA	1.59	1.45	1.71	0.68
30	AUSTRIA	3.17	3.79	1.54	0.80
31	NEPAL	1.30	1.91	1.53	0.86
32	POLAND	1.94	2.01	1.50	0.85
33	EGYPT A RP	0.76	0.72	1.41	0.60
34	KUWAIT	0.92	0.98	1.08	0.46
35	RUSSIA	0.83	0.88	1.05	0.49
36	DENMARK	3.19	4.22	1.01	0.89
37	QATAR	1.07	1.08	0.88	0.13
38	ROMANIA	0.43	0.48	0.88	0.56
39	COLOMBIA	0.63	1.08	0.76	0.15
40	SOUTH AFRICA	0.79	0.75	0.74	0.62
41	ALGERIA	0.18	0.35	0.72	0.11
42	OMAN	0.33	0.51	0.66	0.03
43	CZECH REPUBLIC	0.70	0.70	0.65	0.23
44	TURKEY	0.46	0.94	0.64	0.38
45	SWITZERLAND	0.33	0.44	0.53	0.31
46	BAHARAIN IS	0.53	0.47	0.52	0.10
47	SINGAPORE	0.44	0.56	0.52	0.28
48	MYANMAR	0.41	0.53	0.48	0.16
49	NEW ZEALAND	0.43	0.42	0.48	0.42
50	GUATEMALA	0.95	0.66	0.46	0.22
51	CHILE	0.28	0.36	0.45	0.41
52	IRAQ	0.32	0.50	0.38	0.16
53	SWEDEN	0.45	0.63	0.36	0.09
54	HUNGARY	0.41	0.50	0.33	0.18
55	SLOVENIA	0.19	0.13	0.33	0.16
56	LATVIA	0.36	0.29	0.32	0.06
57	COSTA RICA	0.31	0.41	0.27	0.08
58	FINLAND	0.33	0.59	0.25	0.21
59	MOROCCO	0.30	0.37	0.25	0.32
60	CAMBODIA	0.00	0.01	0.24	0.04
61	ECUADOR	0.07	0.12	0.23	0.02
62	ARGENTINA	0.16	0.33	0.22	0.09
63	BULGARIA	0.16	0.14	0.22	0.08

64	UKRAINE	0.10	0.13	0.21	0.06
65	MAURITIUS	0.12	0.14	0.21	0.08
66	ISRAEL	0.32	0.66	0.20	0.09
67	LITHUANIA	0.27	0.42	0.18	0.25
68	SLOVAK REP	0.03	0.13	0.16	0.08
69	TUNISIA	0.09	0.06	0.15	0.02
70	CONGO D. REP.	0.00	0.01	0.13	0.02
71	TANZANIA REP	0.03	0.12	0.13	0.02
72	CROATIA	0.02	0.03	0.10	0.03
73	FAROE IS.	0.00	0.00	0.10	0.00
74	HONG KONG	0.14	0.07	0.10	0.03
75	NIGERIA	0.04	0.05	0.10	0.01
76	ESTONIA	0.09	0.11	0.08	0.07
77	NORWAY	0.05	0.16	0.08	0.00
78	GREECE	0.08	0.04	0.08	0.09
79	UGANDA	0.01	0.04	0.07	0.06
80	URUGUAY	0.07	0.05	0.07	0.04
81	LEBANON	0.02	0.07	0.07	0.03
82	JORDAN	0.05	0.08	0.06	0.05
83	SOMALIA	0.12	0.08	0.06	0.02
84	GEORGIA	0.01	0.01	0.05	0.00
85	MACEDONIA	0.06	0.04	0.05	0.03
86	PORTUGAL	0.07	0.02	0.05	0.04
87	UZBEKISTAN	0.03	0.03	0.05	0.01
88	YEMEN REPUBLIC	0.05	0.08	0.05	0.04
89	CONGO P REP	0.00	0.01	0.04	0.00
90	GHANA	0.01	0.03	0.04	0.01
91	SERBIA	0.05	0.06	0.04	0.02
92	DOMINIC REP	0.01	0.04	0.03	0.04
93	EL SALVADOR	0.00	0.12	0.03	0.02
94	ETHIOPIA	0.00	0.03	0.03	0.00
95	PERU	0.00	0.01	0.03	0.03
96	SUDAN	0.11	0.25	0.03	0.06
97	SYRIA	0.04	0.02	0.03	0.00
98	AZERBAIJAN	0.00	0.01	0.02	0.00
99	KENYA	0.04	0.07	0.02	0.05

100	PARAGUAY	0.00	0.00	0.02	0.00
101	ALBANIA	0.01	0.00	0.01	0.00
102	BHUTAN	0.00	0.00	0.01	0.00
103	FIJI IS	0.00	0.01	0.01	0.01
104	GUADELOUPE	0.01	0.00	0.01	0.00
105	HONDURAS	0.00	0.02	0.01	0.01
106	KAZAKHSTAN	0.01	0.00	0.01	0.00
107	MALDIVES	0.02	0.01	0.01	0.01
108	NICARAGUA	0.00	0.00	0.01	0.00
109	TRINIDAD	0.00	0.01	0.01	0.00
110	VENEZUELA	0.04	0.00	0.01	0.00
111	BAHAMAS	0.00	0.00	0.00	0.00
112	BARBADOS	0.00	0.00	0.00	0.00
113	BELARUS	0.00	0.01	0.00	0.00
114	BELIZE	0.00	0.00	0.00	0.00
115	BENIN	0.00	0.00	0.00	0.00
116	BOLIVIA	0.02	0.03	0.00	0.01
117	BOSNIA-HRZGOVIN	0.00	0.00	0.00	0.00
118	BOTSWANA	0.01	0.02	0.00	0.00
119	BRUNEI	0.02	0.00	0.00	0.01
120	BURKINA FASO	0.00	0.00	0.00	0.00
121	C AFRI REP	0.00	0.00	0.00	0.00
122	CAMEROON	0.00	0.00	0.00	0.00
123	CAYMAN IS	0.00	0.00	0.00	0.00
124	COTE D' IVOIRE	0.00	0.00	0.00	0.00
125	CYPRUS	0.00	0.00	0.00	0.00
126	DOMINICA	0.00	0.00	0.00	0.00
127	GUYANA	0.00	0.00	0.00	0.00
128	ICELAND	0.00	0.00	0.00	0.00
129	JAMAICA	0.00	0.00	0.00	0.00
130	KOREA DP RP	0.00	0.00	0.00	0.00
131	KYRGHYZSTAN	0.00	0.00	0.00	0.00
132	LIBYA	0.08	0.13	0.00	0.00
133	MACAO	0.00	0.00	0.00	0.00
134	MADAGASCAR	0.46	0.00	0.00	0.00
135	MALAWI	0.00	0.00	0.00	0.00

136	MARTINIQUE	0.00	0.01	0.00	0.00
137	MONGOLIA	0.00	0.00	0.00	0.00
138	MONTENEGRO	0.00	0.00	0.00	0.01
139	MOZAMBIQUE	0.00	0.00	0.00	0.00
140	NETHERLANDANTIL	0.12	0.00	0.00	0.00
141	PAPUA N GNA	0.00	0.00	0.00	0.00
142	REUNION	0.00	0.00	0.00	0.01
143	SENEGAL	0.00	0.00	0.00	0.00
144	SEYCHELLES	0.00	0.00	0.00	0.00
145	SIERRA LEONE	0.00	0.00	0.00	0.00
146	ST LUCIA	0.00	0.00	0.00	0.00
147	SURINAME	0.00	0.00	0.00	0.00
148	TOGO	0.01	0.00	0.00	0.01
149	US MINOR OUTLYING ISLANDS	0.00	0.00	0.00	0.07
150	ZAMBIA	0.00	0.00	0.00	0.00
151	ANGOLA	0.00	0.00	0.00	0.00
152	ARMENIA	0.00	0.00	0.00	0.00
153	DJIBOUTI	0.00	0.00	0.00	0.00
154	GABON	0.00	0.00	0.00	0.00
155	GAMBIA	0.00	0.00	0.00	0.00
156	GUINEA BISSAU	0.00	0.00	0.00	0.00
157	LIBERIA	0.00	0.00	0.00	0.00
158	MALTA	0.00	0.00	0.00	0.00
159	MOLDOVA	0.00	0.00	0.00	0.00
160	MONTserrat	0.00	0.00	0.00	0.00
161	NIGER	0.00	0.00	0.00	0.00
162	PANAMA REPUBLIC	0.01	0.01	0.00	0.00
163	RWANDA	0.00	0.00	0.00	0.00
164	ZIMBABWE	0.00	0.00	0.00	0.00

Source: DGCI&S

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